## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 27.11.2020 (FRIDAY)

### **COURT – III (VIRTUAL MODE)**

#### 10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

#### For Admission (Fresh Case)

| S. No. | Case No.   | Name of the parties   | Counsel for<br>Appellants | Counsel for<br>Respondents |
|--------|--|---|---------------------------|----------------------------|
| 1.     | Compensation<br>Application (AT)<br>No. 02 of 2020<br>in Competition<br>Appeal (AT)<br>No.18 of 2020 | Venkateswara Agencies<br>Vs.<br>Competition Commission of India &<br>Anr. | Sumit Jain                |                            |

#### For Admission (After Notice)

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|-----------|---|--|--------------------------------|--|--|--|--|--|
| 3.        | Comp. App. (AT)<br>No. 178 of 2020<br>Comp. App. (AT) | Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Chandrakant Agarwal & Ors.  With Mancherial Cement Co. Pvt. Ltd. & Anr. | D. Abhinav Rao  D. Abhinav Rao |  |  |  |  |  |
| J.        | No. 179 of 2020                                       | Vs.  | D. Hommav Rao                  |  |  |  |  |  |
|           | 10. 179 01 2020                                       |  |                                |  |  |  |  |  |
|           |   | Chandrakant Agarwal & Ors.   |                                |  |  |  |  |  |
|           |   |  |                                |  |  |  |  |  |
| 4.        | Contempt Case   | Amit Naidu   | Salim A. Inamdar               |  |  |  |  |  |
|           | (AT) No. 02 of  | Vs.  |                                |  |  |  |  |  |
|           | 2020 in Comp.   | Jafer Ali  |                                |  |  |  |  |  |
|           | App. (AT) (Ins)                                       |  |                                |  |  |  |  |  |
|           |   |  |                                |  |  |  |  |  |
|           | No. 727 of 2019                                       |  |                                |  |  |  |  |  |
|           |   |  |                                |  |  |  |  |  |

#### 02:00 PM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V. P. Singh, Member (Technical)

#### For Hearing

| 5. | Comp. App (AT)    | Narayan Singh Pathania | Samudra Sarangi | Ankur Goyal |
|----|-------------------|------------------------|-----------------|-------------|
|    | (Ins) No. 1415 of | Vs.                    |                 |             |
|    | 2019              | Valuelabs LLP & Anr.   |                 |             |
|    |                   |                        |                 |             |
|    | Part Heard        |                        |                 |             |
|    |                   |                        |                 |             |

#### Copy to: -

By the order of Hon'ble Acting Chairperson

Notice Board -sd/ Website: www.nclat.nic.in Registrar